Bangladesh without getting clearance from the Protectorate of immigrants; if so, details of the scheme; and

(b) whether Government have exempted 12 categories of persons from requiring compulsory immigration check while going abroad; if so, the reasons therefor?

THE MINISTER OF LABOUR BINDESHWARI (SHRI DUBEY): (a) With a view to simplify the Emigration Rules it has been decided that formalities under the Emigration Act, 1983 for visitors going to Pakistan and Bangladesh are to be dispensed with. An additional endorsement "Emigration Check Not Required for visits to Pakistan and Bangladesh" would be added in all passports from ► 1 September, 1988.

(b) Yes, Sir. Certain categories of people are eligible for "Emigration Check Not Required" endorsements on their passports as they do not require protection under the Emigration Act, 1983 while going abroad.

## Concessions to p'hysically, handicapped persons in Andaman and Nicobar Islands

@@3169. B. SHRI M. KADHAR-SHA: Will the Minister of WELFARE be pleased to state:

(a) whether Govt. have granted concessions like bus passes, boat and ship passes and monthly aids to physically handicapped persons in Andaman and Nicobar Islands;

(b) if so, what are the details thereof and if not by when these concessions are likely to be granted to physically handicapped persons there;

(c) whether physically handicapped persons are given preference in employment and scholarship in colleges and schools; and

(d) if so, the details thereof and the Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI SUMATI ORAON): (a) to (d) The information is being collected and will be laid on the table of the House.

12.00 NOON

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

## Report (1987-88) of the National Capital Region Planning Board

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI DALBIR SINGH): Sir, I beg to lay on the Table, under section 26 of the National Capital Region Planning Board Act, 1985, a copy (in English and Hindi) of the Second Annual Report of the National Capital Region Planning Board for the year 1987-88. [Placed in Library. See No. LT-6432/88].

Report and Accounts of the Hindustan Packaging Company Limited, Anand for the period 31st October, 1985 to 31st March, 1988 and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Report and Accounts of the Hindustan Packaging Company Limited, Anand, for the period 31st October 1985 to 31st March, 1987, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

@@Previously Unstarred Question 3546, transferred from the 23rd Au gust, 1988.

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